

Table

Scheme, 1963 published in Notification No. G.S.R. 726 dated the 27th April, 1963.

- (ii) The Employees' Provident Funds (Eleventh Amendment) Scheme, 1963 published in Notification No. G.S.R. 812 dated the 11th May, 1963.
- (iii) The Employees' Provident Funds (Twelfth Amendment) Scheme, 1963 published in Notification No. G.S.R. 852 dated the 18th May, 1963.
- (iv) The Employees' Provident Funds (Thirteenth Amendment) Scheme, 1963 published in Notification No. G.S.R. 853 dated the 18th May, 1963.
- (v) The Employees' Provident Funds (Fourteenth Amendment) Scheme, 1963 published in Notification No. G.S.R. 879 dated the 25th May, 1963.
[Placed in Library, See No. LT-1544/63].

MINIMUM WAGES (CENTRAL (THIRD AMENDMENT) RULES

The Deputy-Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) The Minimum Wages (Central) (Third Amendment) Rules, 1963 published in Notification No. G.S.R. 1324 dated the 10th August, 1963, under section 30A of the Minimum Wages Act, 1948.
[Placed in Library, See No. LT-1545/63].
- (ii) Annual Report of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1962-63. [Placed in Library. See No. LT-1548/63].

12.07 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) 'In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Employees' Provident Funds (Amendment) Bill, 1963, which has been passed by the Rajya Sabha at its sitting held on the 21st August, 1963.'
- (ii) 'In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Code of Civil Procedure (Amendment) Bill, 1963, which has been passed by the Rajya Sabha at its sitting held on the 22nd August, 1963.'

12.07½ hrs.

BILLS, AS PASSED BY RAJYA SABHA, LAID ON THE TABLE

Secretary: I beg to lay on the Table of the House the following Bills as passed by Rajya Sabha:—

- (1) The Employees' Provident Funds (Amendment) Bill, 1963.
- (2) The Code of Civil Procedure (Amendment) Bill, 1963.

12.07½ hrs.

PETITION RE: INDIAN POST OFFICE RULES, 1933

Shri C. Dass (Tirupathi): I beg to present a petition signed by a petitioner relating to the Indian Post Office Rules, 1933.